

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 28th June, 2024

No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ : It is hereby informed that the District Courts in Manipur shall permit the parties and/or their counsel to appear through Hybrid/Video-conferencing mode during Court proceedings w.e.f. 1st July, 2024. The standard operating procedure for appearing before the District courts is enclosed as **Annexure-A**. The hearings shall be conducted in hybrid/video conferencing in conformity with the High Court of Manipur (Video-Conferencing for Courts) Rules, 2020.

All the District and Sessions Judges are requested to issue a notification informing the public and the bar about the video conferencing link and the helpline number for the courts falling under their jurisdiction and the same to be uploaded in the respective official website of the District Court.

Shri L. Bulbul Sharma, System Officer (+917085385071) is appointed as the Nodal Officer for the implementation of Hybrid/Video-conferencing in the District Courts. For any clarification or assistance please contact Shri L. Bulbul Sharma, System Officer.

By Order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ *13747-72*. Imphal, the 28th June, 2024
Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
5. The Advocate General, Manipur.
6. The Staff Officer to the Chief Secretary, Government of Manipur.
7. The Commissioner (Law), Government of Manipur.
8. All Registrars, High Court of Manipur.
9. All District & Sessions Judges/Addl. District & Sessions Judges/at the Judges, Family Courts/Member Secretary, MASLSA/The Judge, Special Court (ND&PS), Manipur/FTC.
10. The Government Advocates, Government of Manipur.
11. The Deputy Solicitor General of India.
12. The Chairman, Bar Council of Manipur.
13. The President, High Court Bar Association of Manipur.
14. The President, All Manipur Bar Association.
15. The Director IT, Government of Manipur.
16. The Joint Director, Manipur Judicial Academy.
17. All Joint Registrars, High Court of Manipur.
18. All CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA.
19. All Deputy Registrars, High Court of Manipur.
20. All the JMFCs/Judge (Jr. Divn.)/All Pr. Magistrates, JJB.
21. The Deputy Director (IT), NIC, Imphal.
22. The Assistant Registrars/Court Manager/Sr. Private Secretary, High Court of Manipur.
23. The System analyst, High Court of Manipur.
-for uploading the same on the official website.
24. All Private Secretaries, High court of Manipur.
25. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Sr. Grade Translator/Computer Programmer/Librarian, High Court of Manipur.
26. Guard File/Concerned File/Notice Board.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR